

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/20(CHE)/2023

**NAME OF THE PETITIONER : Himanshu Srivastava (Liquidator) of
Fuji Lio Trading Private Limited**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59 of IBC, 2016

ORDER

Ld. Counsel Mr.Jerin Asher Sojan is present.

In this case vide order dated 10.04.2024, a cost of Rs.5000/- was ordered to be paid to Prime Minister's National Relief Fund within 15 days from the date of this order.

The Counsel stated that payment was made on 24.04.2024 and will be filing a memo.

CP(IB)/20(CHE)/2023 is disposed of as being complied with the directions of this Court.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk